



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/170/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 6th January, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(S) 5854 Dated, Tezpur, the 21.12.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 23.12.2019 along with permission to avail winter vacation from 24.12.2019 to 31.12.2019 with station leave permission from the morning of 22.12.2019 till the morning of 02.01.2020, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/171/A, dated 6.1.20

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

sd/-